

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5194
ANSWERED ON:05.09.2011
NON-PAYMENT TO WORKERS
Ajay Kumar SHRI

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware regarding the non-payment of VRS workers of Jharkhand States's Mosaboni, Badia, Pathorgora, Kendadih, Suda mines and Mosaboni Concentrator Plan;
- (b) if so, whether any agreement has been signed for payment to the workers for the period 1 November, 1997 to 31 July, 2004; and
- (c) if not, the reasons for the delay in payment?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

- (a): As per the information received from the Chief Labour Commissioner (Central), a few workers of Jharkhand State's Mosaboni mines have not received their VRS dues.
- (b): A Tripartite settlement was signed between the workers and management of Hindustan Copper Limited in the presence of Chief Labour Commissioner (Central) on 19.04.2006.
- (c): It has been reported that the management of Mosaboni mines have stopped payment of VRS dues because the concerned workmen were occupying Government quarters. The complaints received were sent to the Regional Labour Commissioner (Central) Ranchi to enquire into and submit a report. The report of the RLC(C) has been received and the same is under examination for taking appropriate action.